(ग) सरकार द्यारा बहरी अंत्रीं में लोगों

Written Answers

- (ग) सरकार द्वारा शहरके क्षेत्रों में लोगों के बड़ी संस्था में प्रवास को रोकने के लिए क्या कदम उठाए गए हैं; और
- (ध) यदि हां, तो इस संबंध में ब्यौरा ध्या है;

क्षहरी विकास मंत्रालय में राज्य मंत्री (श्री . के. थ्रांगन) : (क) जी, हां।

- (स) शहरी क्षेत्रों में जनसंख्या वृद्धि का कारण स्वाभाविक वृद्धि, ग्रामीण क्षेत्रों से मंद्रसन और शहरी क्षेत्रों के दायर में बढ़ोतरी है।
- (ग) और (घ) आठवीं योजना में , शहरों दिशंषत्याः बड़े शहरों में आवास से निपटने और शहरों को और अधिक भीड़-भाड़ से बदाने के लिए एक दिवआयामी रणनीति पर विचार किया गया है। प्रथमतः अधिक रोज-गार के अवसर जुटाने के कार्यक्रमों और ग्रामीण क्षेत्रों में ग्रामीण सघन विकास कार्यकम, जवाहर रोजगार योजना, ग्रामीण क्षेत्रों में महिला और बाल विकास तथा ग्रामीण सगम जल आपूर्ति कार्यक्रम जैसी स्कीमों को कार्या-न्वित करके अधिक सविधाएं सजित करना है। ये स्कीमें ग्रामीण विकास मंत्रालय द्वारा कार्यान्वित की जाती है। दिवनीयतः, अधिक रोजगार के अवसर जटाने के लिए छोटे और मझौले कस्बों के विकास पर अधिक बल देना तथा ग्रामीण क्षेत्रों से शहरों में आवसन को रोकना है।

Annual Audited Accounts of the Housing and Urban Development Corporation

5166. SHRI P. UPENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the annual audited accounts of the Housing and Urban Development Corporation have not yet been placed in the Parliament; and
- (b) if so, what are the reasons for the violation of guidelines of the Bureau of Public Enterprises in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELORMENT (SHRI P K. THUNGON) (a) Yes. Sir.

(b) The audited accounts could not be laid before Parliament due to non-finalisation of the same with concurrence of Government audit. However, Rajya Sabha Committee on Papers to be laid on the Table has given extension of time for laying the report upto the end of second phase of current session.

Project sanctioned by HUDCO

- 5167. SYED SIBTEY RAZI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether HUDCO had sanctioned some projects during 1993-94;
- (b) if so, the names of such projects and amount allotted to each project Statewise:
- (c) whether HUDCO has any programme to construct dwelling units during 1994-95 to reduce the housing shortage in the country; and
- (d) if so, the number of such units proposed to be constructed State-wise and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI P. K. THUNGON): (a) and (b) Yes, Sir. During 1993-94, HUDCO has sanctioned a total number of 971 housing and urban infrastructure projects, for a total loan amount of Rs. 1368.45 crores. State-wise breakup of these projects and loans sanctioned are given in the enclosed Statement (See below).

(c) and (d) HUDCO, as a premier techno-financing institution, provides financial assistance for housing/urban development projects undertaken by housing agencies. It does not undertake construction of houses. During 1994-95, HUDCO envisages to sanction loan to the extent of Rs. 1310 crore. The actual number of dwelling units to be sanctioned for each of state will, however, depend upon the number and nature of financially viable and technically sound projects received during the course of the year from the concerned agencies of each State/UT.

Statement

Statewise details of Projects sanctioned during 1993-94

(Re. in lakhs)

S. No.	State/UT's Name			***************************************		No. of Scheme	Project Cost	Loan Amount
1	2					3	4	5
								8401 68
1.	Andhra Pradesh	•		•	,	135	15225.37	9401.68 1 8 1.70
2.	Arunachal Pradesh	•	•	•	•		271.93	
3.	Assam	•	•	•	٠	19	3418.40	1622.07
4.	Bihar	•	•	٠	•	39	8044.58	4595.71
5.	Goa	•				1	65.74	45.00
6.	Gujarat .					52	15765.10	7852.03
7.	Himachal Pradesh			•		6	1600.93	958.43
8.	Haryana .		•	•	•	19	4330.47	2857 .47 1123 .99
9.	Jammu & Kashmir		٠	•	•	11	1773.97	-
10.	Kerala	•				53	18273 .49	11362 :40 6614 -41
11.	Karnataka	•	٠	٠	•	72	9188-09	
12.	Meghalaya .		٠	•	٠	1	5 97 . 71	509 .35
13.	Maharashtra					54	3 4699 . 68	19389.72
J4.	Manipur .			,		3	1016.67	5 72.0 0
15.	Medhya Pradesh					55	77 06 .94	5600-02
16,	Mizoram .					5	933.67	639.16
17.	Nagaland .			_		1	777.56	5 79.0 0
18.	Orissa .					30	11494.96	7437.14
19.	Punjab					64	15261 .77	10002.36
20.	Rajasthan			·		84	14058.18	8865.23
21.	Sikkim	•	•	·	•	3	1144.57	744.50
22.	Tamil Nadu	•	•		•	173	24222.53	16651.66
23.	Tripura .	•	·			3	326 .22	178 .59
24.	Uttar Pradesh	•				64	21309.40	12813-19
25.	West Bengal	•		•	•	17	9610-23	4542.9
26.	Andaman Nicobar	•	•	•	•	1	20.75	15.75
20. 27.	Chandigarh	•	•	•	•	4	742.09	478-72
		•	•	•	•		1512.00	1210.00
28.	Delhi	•	•	•	•	1	1312.00	
	TOTAL '					971	223393 · 00	136845.07
							say Re.	say Rs
							2233.93	1368.45
							crores	crotes